

Regarding Need for permanent appointment of special educators in Lakshadweep- Laid

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to bring to the attention of Minister of Education to the urgent need for the permanent appointment of special educators in Lakshadweep. As per Hon?ble Supreme Court?s notification dated March 7, 2025, all States and Union Territories have been directed to officially notify the number of posts allotted for Special Educator Teachers. This directive follows the Court?s 2021 judgment, which highlighted the inadequate fulfillment of the requirement for qualified teachers to educate Children with Special Needs (CWSN). In Lakshadweep, there are several qualified candidates holding a Diploma in Special Education (D.Ed.), bachelor's in Special Education (B.Ed.), and Master's in Special Education (M.Ed.). I urge the Government to ensure the permanent appointment of Special Educators in Lakshadweep to ensure stability and continuity in Special Education. A stable and well-qualified workforce of special educators is essential for the inclusive development of children with disabilities, as envisioned under the Right of Persons with Disabilities Act (RPWD) 2016 and the National Education Policy (NEP) 2020. I sincerely request immediate attention of the Government to this matter in the best interest of equitable education and the rights of children with special needs in Lakshadweep.